

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

16. I.A. 2003/2023

IN

C.P.(IB)-463(MB)/2022

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.05.2023**

NAME OF THE PARTIES: Trau Bros NV
V/s.
DRD Gems LLP

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the Applicant, Mr. Risha Alva i/b SMA Law Partners is present through virtual hearing.

I.A. 2003/2023

The above application is filed by the Applicant/RP, Mr. Hirachand Nemichand Bafna for taking on record the Progress Report.

The same is taken on record and accordingly, the above I.A. is **allowed and stands disposed of.**

List the main company petition on **06.06.2023.**

Sd/-
MADHU SINHA
Member (Technical)
--Rajeev--

Sd/-
H. V. SUBBA RAO
Member (Judicial)